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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/6446 /A.

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Jaweplu Chai,
District & Sessions Judge,
Pasighat, East Siang District, Arunachal Pradesh.

Dated Guwahati 1 Nov, 2019

Sub:- Casual leave with station leave permission

Ref:- Your e-mail No.DSC /PSG/HC-II/2019-20/26, dated 28.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days casual leave on 31.10.2019 and 01.11.2019 along with station leave permission, has been granted/rejected. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

6448
Memo no.NO.HC.VII-21/2008/6447- /A. dtd. --- 1.11.19

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, for information.
2. The Systems Analyst, Gauhat High Court, Guwahati.

01/11/19
JT. REGISTRAR (VIGILANCE)

Rolan